

3. Translation of the following from Hindi into English:

(a) Translation of all Hindi correspondence received from various Sections in the Ministry, Minister, Deputy Minister and Parliamentary Secretary.

(b) Parliament Proceedings for the Budget Session.

4. Translation of the following from English to Hindi:

(A) Summaries of the Annual Reports of the Departments of Community Development and of Co-operation.

(b) Parliament Questions.

(c) Translation of replies, if any, to the Hindi letters received in the Ministry.

5. (a) Diarising of letters received from various sections in Hindi.

(b) Hindi Typing work.

(c) Typing of English Translation.]

514. [Transferred to the 6th September, 1960.]

LOCATION OF TELEPRINTER FACTORY

515. SHRI MAHESWAR NAIK: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether any decision has been taken by Government as to the location of the teleprinter factory proposed to be set up in India in collaboration with an Italian firm; and

(b) if so, what are the places that have been examined for the purpose?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): (a) and (b) No deci-

sion has been taken yet. The matter is still under examination.

DISTRIBUTION OF IRRIGATION WATER AND POWER FROM CHAMBAL PROJECT

516. SHRI NIRANJAN SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Chambal Control Board has finally decided upon the distribution between Madhya Pradesh and Rajasthan of the irrigation water and power to be made available from the Chambal Project; and

(b) if so, what is the basis of this distribution?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b) The Government of Madhya Pradesh and Rajasthan have agreed to share equally the benefits of irrigation water and power to be made available from the Chambal Project.

OFF-TAKE OF SUGAR QUOTA IN BIHAR AND UTTAR PRADESH

517. SHRI DAHYABHAI V. PATEL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the off-take of the sugar quota in the States of Bihar and Uttar Pradesh is very much less than what is fixed;

(b) if so, why the quota has been fixed at such a large quantity; and

(c) whether it is a fact that Government are planning to export large quantities of sugar?

THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA):

(c) No, Sir. As will be seen from the following figures, the Bihar State has been lifting practically the entire quota fixed for it and the Uttar Pradesh also has been lifting a substantial part of its quota.